

**Sl. No.11 NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Advocate	Suryanarayana@rediffmail.com 9844034022	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish	Advocate	9844034022	[Signature]
M. Srikanth	Adv	9885347534	[Signature]
[Signature]	Adv		

ORDER

Heard Shri Y. Suryanarayana, learned counsel for the Petitioner and Shri T. Surya Satish and Shri M. Srikanth for the Respondents. Both the learned counsels submit that the issue of the Company is under consideration for settlement and likely to be settled soon. Post the case on 15.12.2017.

[Signature]
MEMBER (Technical)

[Signature]
MEMBER (Judicial)